

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 233**

**TO BE ANSWERED ON THE 27<sup>TH</sup> NOVEMBER, 2024/ AGRAHAYANA 6, 1946  
(SAKA)**

**CYBER CRIMES AND DIGITAL FRAUDS**

**233 SHRI ABDUL WAHAB:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether it is a fact that, the number of digital crimes has increased in the last five years;**

**(b) if so, the number and types of digital cases registered in the last five years;**

**(c) the details of money that people have lost due to cyber frauds in the last five years;**

**(d) the number of cases resolved or cracked by Government agencies and money recovered in the last five years; and**

**(e) the measures taken by Government to make people aware of cyber crimes and phenomenon like Digital arrests?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI BANDI SANJAY KUMAR)**

**(a) to (e): The National Crime Records Bureau (NCRB) compiles and publishes the statistical data on crimes in its publication "Crime in India".**

**The latest published report is for the year 2022. As per the data published**

**by the NCRB, Crime Head-wise details of cases registered under cyber crimes (involving communication devices as medium/target) during the period from 2018 to 2022 is at the Annexure-I.**

**As per the data published by the NCRB, State/UT wise details of cases registered, cases charge-sheeted, cases convicted, persons arrested, persons charge-sheeted and persons convicted under fraud for cyber crimes (involving communication devices as medium/target) during the period from 2018 to 2022 are at Annexure-II.**

**‘Police’ and ‘Public Order’ are State subjects as per the Seventh Schedule of the Constitution of India. The States/UTs are primarily responsible for the prevention, detection, investigation and prosecution of crimes including cyber crime through their Law Enforcement Agencies. The Central Government supplements the initiatives of the States/UTs through advisories and financial assistance under various schemes for capacity building of their LEAs, which, inter-alia, include the following:**

- i. The Ministry of Home Affairs has set up the ‘Indian Cyber Crime Coordination Centre’ (I4C) as an attached office to deal with all types**

**of cybercrimes in the country, in a coordinated and comprehensive manner.**

- ii. The 'National Cyber Crime Reporting Portal' (<https://cybercrime.gov.in>) has been launched, as a part of the I4C, to enable public to report incidents pertaining to all types of cyber crimes, with special focus on cyber crimes against women and children. Cyber crime incidents reported on this portal, their conversion into FIRs and subsequent action thereon are handled by the State/UT Law Enforcement Agencies concerned as per the provisions of the law.**
- iii. The 'Citizen Financial Cyber Fraud Reporting and Management System', under I4C, has been launched in year 2021 for immediate reporting of financial frauds and to stop siphoning off funds by the fraudsters. So far, financial amount of more than Rs. 3431 Crore has been saved in more than 9.94 lakh complaints. A toll-free Helpline number '1930' has been operationalized to get assistance in lodging online cyber complaints.**
- iv. I4C has imparted cyber hygiene training to 7,330 officials of various Ministries/ Departments of Government of India.**

- v. **I4C has imparted cyber hygiene training to more than 40,151 NCC cadets.**
  
- vi. **To spread awareness on cyber crime, the Central Government has taken steps which, inter-alia, include; dissemination of messages through SMS, I4C social media account i.e. X (formerly Twitter) (@CyberDost), Facebook(CyberDostI4C), Instagram (cyberDostI4C), Telegram(cyberdosti4c), Radio campaign, engaged MyGov for publicity in multiple mediums, organizing Cyber Safety and Security Awareness weeks in association with States/UTs, publishing of Handbook for Adolescents/Students, newspaper advertisement on digital arrest scam, announcement in Delhi metros on digital arrest and other modus operandi of cyber criminals, use of social media influencers to create special posts on digital arrest, digital displays on railway stations and airports across, etc.**

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**Crime Heads-wise Cases Registered (CR) under Cyber Crimes during 2018-2022**

S.No.	Crime Heads	2018	2019	2020	2021	2022
1	Tampering computer source documents	257	173	338	55	65
2	Computer Related Offences	14141	23734	21926	19915	23894
3	Cyber Terrorism	21	12	26	15	12
4	Publication/transmission of obscene / sexually explicit act in electronic form	3076	4203	6308	6598	6896
5	Interception or Monitoring or decrypts.L.tion of Information	6	9	7	2	1
6	Un-authorized access/attempt to access to protected computer system	0	2	2	3	1
7	Abetment to Commit Offences	1	0	1	7	4
8	Attempt to Commit Offences	13	14	18	5	18
9	Other Sections of IT Act	980	2699	1017	827	1017
<b>A</b>	<b>Total Offences under I.T. Act</b>	<b>18495</b>	<b>30846</b>	<b>29643</b>	<b>27427</b>	<b>31908</b>
10	Abetment of Suicide (Online)	7	7	10	10	24
11	Cyber Stalking/Bullying of Women/Children	739	771	872	1176	1471
12	Data theft	106	282	98	170	97
13	Fraud	3353	6229	10395	14007	17470
14	Cheating	2051	3367	4480	6343	10509
15	Forgery	260	511	582	198	224
16	Defamation/Morphing	18	19	51	31	61
17	Fake Profile	78	85	149	123	157
18	Counterfeiting	2	5	9	2	2
19	Cyber Blackmailing/Threatening	223	362	303	689	696
20	Fake News on Social Media	97	188	578	179	230
21	Other Offences	1713	1974	2674	2456	2857
<b>B</b>	<b>Total Offences under IPC</b>	<b>8647</b>	<b>13800</b>	<b>20201</b>	<b>25384</b>	<b>33798</b>
22	Gambling Act (Online Gambling)	20	22	63	27	37
23	Lotteries Act (Online Lotteries)	2	9	26	4	6
24	Copy Right Act	62	34	49	32	27
25	Trade Marks Act	0	1	5	1	14
26	Other SLL Crimes	22	23	48	99	103
<b>C</b>	<b>Total Offences under SLL</b>	<b>106</b>	<b>89</b>	<b>191</b>	<b>163</b>	<b>187</b>
	<b>Total Cyber Crimes (A+B+C)</b>	<b>27248</b>	<b>44735</b>	<b>50035</b>	<b>52974</b>	<b>65893</b>

Source: Crime in India

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State/UT-wise Cases Registered(CR), Cases Chargesheeted(CCS), Cases Convicted(CON), Persons Arrested(PAR), Persons Chargesheeted(PCS) and Persons Convicted(PCV) under Fraud for Cyber Crimes during 2018-2022

SL	State/UT	2018						2019					
		CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV
1	Andhra Pradesh	195	21	0	29	26	0	703	36	0	68	54	0
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0
3	Assam	6	0	0	6	0	0	83	32	0	58	58	0
4	Bihar	357	227	0	355	328	0	1008	276	4	993	503	17
5	Chhattisgarh	18	4	0	16	15	0	35	14	0	25	25	0
6	Goa	0	0	0	0	0	0	0	0	0	0	0	0
7	Gujarat	139	29	0	197	100	0	107	53	0	242	242	0
8	Haryana	0	0	0	0	0	0	107	6	0	8	8	0
9	Himachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0
10	Jharkhand	175	5	0	120	120	0	18	2	2	2	2	2
11	Karnataka	49	2	0	0	2	0	7	1	0	1	1	0
12	Kerala	14	1	0	1	1	0	14	7	0	12	12	0
13	Madhya Pradesh	43	19	3	44	44	8	25	6	1	14	18	1
14	Maharashtra	1036	159	0	349	294	0	1681	144	0	289	315	0
15	Manipur	0	0	0	0	0	0	0	0	0	0	0	0
16	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0
17	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0
18	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0
19	Odisha	392	58	0	59	65	0	956	58	0	70	82	0
20	Punjab	7	3	1	10	10	2	35	4	0	29	5	0
21	Rajasthan	72	5	0	6	6	0	324	14	1	17	17	1
22	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0
23	Tamil Nadu	5	2	0	4	2	0	11	0	0	19	0	0
24	Telangana	347	89	0	242	114	0	282	91	2	172	132	3
25	Tripura	0	0	0	0	0	0	0	0	0	0	0	0
26	Uttar Pradesh	454	204	2	311	312	2	813	367	8	503	491	16
27	Uttarakhand	28	13	0	25	25	0	3	0	0	1	0	0
28	West Bengal	4	1	0	3	1	0	0	0	0	0	0	0
	<b>TOTAL STATE(S)</b>	<b>3341</b>	<b>842</b>	<b>6</b>	<b>1777</b>	<b>1465</b>	<b>12</b>	<b>6212</b>	<b>1111</b>	<b>18</b>	<b>2523</b>	<b>1965</b>	<b>40</b>
29	A&N Islands	2	0	0	0	0	0	0	0	0	0	0	0
30	Chandigarh	2	0	0	0	0	0	0	1	0	0	1	0
31	D&N Haveli and Daman & Diu+	0	0	0	0	0	0	0	0	0	0	0	0
32	Delhi	3	1	0	1	1	0	11	7	0	16	14	0
33	Jammu & Kashmir*	3	1	0	0	1	0	6	0	0	0	0	0
34	Ladakh	-	-	-	-	-	-	-	-	-	-	-	-
35	Lakshadweep	2	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0
	<b>TOTAL UT(S)</b>	<b>12</b>	<b>2</b>	<b>0</b>	<b>1</b>	<b>2</b>	<b>0</b>	<b>17</b>	<b>8</b>	<b>0</b>	<b>16</b>	<b>15</b>	<b>0</b>
	<b>TOTAL (ALL INDIA)</b>	<b>3353</b>	<b>844</b>	<b>6</b>	<b>1778</b>	<b>1467</b>	<b>12</b>	<b>6229</b>	<b>1119</b>	<b>18</b>	<b>2539</b>	<b>1980</b>	<b>40</b>

Source: Crime in India

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2018, 2019

\*\*\* Data of erstwhile Jammu & Kashmir State including Ladakh during 2018, 2019

State/UT-wise Cases Registered(CR), Cases Chargesheeted(CCS), Cases Convicted(CON), Persons Arrested(PAR), Persons Chargesheeted(PCS) and Persons Convicted(PCV) under Fraud for Cyber Crimes during 2018-2022

SL	State/UT	2020						2021						2022					
		CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV
1	Andhra Pradesh	764	57	2	76	85	2	952	82	3	64	100	3	984	69	2	141	125	3
2	Arunachal Pradesh	3	0	0	5	0	0	2	0	0	0	0	0	0	2	0	2	2	0
3	Assam	58	17	0	18	17	0	82	18	0	194	44	0	16	1	0	3	1	0
4	Bihar	1294	569	0	634	638	0	1373	402	2	944	484	2	1441	829	2	1311	907	2
5	Chhattisgarh	71	15	0	35	31	0	67	17	0	32	32	0	42	19	0	37	37	0
6	Goa	1	0	0	0	0	0	1	0	0	0	0	0	11	0	0	0	0	0
7	Gujarat	205	25	0	57	57	0	208	68	0	194	196	0	108	43	0	93	86	0
8	Haryana	36	7	0	18	18	0	52	26	0	102	102	0	44	28	0	62	60	0
9	Himachal Pradesh	1	1	0	3	3	0	6	1	0	4	2	0	9	0	0	2	0	0
10	Jharkhand	83	1	1	2	1	1	79	4	0	6	6	0	98	53	0	85	123	0
11	Karnataka	0	0	0	0	0	0	6	3	0	3	3	0	0	0	0	0	0	0
12	Kerala	6	1	0	5	1	0	16	5	0	7	5	0	26	2	0	9	2	0
13	Madhya Pradesh	69	16	0	47	47	0	89	40	0	103	106	0	180	36	4	83	78	9
14	Maharashtra	2032	102	0	326	177	0	1678	214	9	453	327	45	2202	168	0	425	254	0
15	Manipur	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
16	Meghalaya	10	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19	Odisha	1079	60	0	74	78	0	1205	74	0	64	93	0	957	62	0	87	106	0
20	Punjab	16	1	0	14	1	0	29	5	0	15	11	0	61	6	0	43	13	0
21	Rajasthan	332	21	0	29	25	0	371	55	0	108	94	0	292	47	13	70	71	13
22	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23	Tamil Nadu	5	0	0	2	0	0	107	0	0	35	0	0	251	21	0	78	31	0
24	Telangana	3316	469	202	582	572	202	7003	579	3	743	994	5	9581	1786	34	1730	2974	46
25	Tripura	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26	Uttar Pradesh	837	304	16	375	375	41	614	216	13	322	285	18	766	151	74	227	202	87
27	Uttarakhand	1	1	0	1	1	0	0	0	0	0	0	0	31	13	0	14	15	0
28	West Bengal	145	19	0	8	136	0	40	2	0	3	2	0	30	1	0	27	2	0
	<b>TOTAL STATE(S)</b>	<b>10364</b>	<b>1686</b>	<b>221</b>	<b>2311</b>	<b>2263</b>	<b>246</b>	<b>13980</b>	<b>1811</b>	<b>30</b>	<b>3396</b>	<b>2886</b>	<b>73</b>	<b>17130</b>	<b>3337</b>	<b>129</b>	<b>4529</b>	<b>5089</b>	<b>160</b>
29	A&N Islands	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	2	0	0	0	0	0
31	D&N Haveli and Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
32	Delhi	31	2	0	21	5	0	19	4	0	106	102	0	331	51	0	249	119	0
33	Jammu & Kashmir	0	0	0	0	0	0	8	0	0	1	0	0	7	3	0	0	5	0
34	Ladakh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puduchery	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	<b>TOTAL UT(S)</b>	<b>31</b>	<b>2</b>	<b>0</b>	<b>21</b>	<b>5</b>	<b>0</b>	<b>27</b>	<b>4</b>	<b>0</b>	<b>107</b>	<b>102</b>	<b>0</b>	<b>340</b>	<b>54</b>	<b>0</b>	<b>249</b>	<b>124</b>	<b>0</b>
	<b>TOTAL (ALL INDIA)</b>	<b>10395</b>	<b>1688</b>	<b>221</b>	<b>2332</b>	<b>2268</b>	<b>246</b>	<b>14007</b>	<b>1815</b>	<b>30</b>	<b>3503</b>	<b>2988</b>	<b>73</b>	<b>17470</b>	<b>3391</b>	<b>129</b>	<b>4778</b>	<b>5213</b>	<b>160</b>

Source: Crime in India

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